

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. SAVALIA COTTON GINNING AND PRESSING PRIVATE LIMITED

(IN CIRP)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. SAVALIA COTTON GINNING AND PRESSING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26/03/1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109GJ1996PTC029158
5.	Address of the registered office and principal office (if any) of corporate debtor	SURVEY NO 242OPP 266 KVP POWER STATION VERAVAL GJ 000000 IN.
6.	Insolvency commencement date in respect of corporate debtor	31 st July 2023 Order received on 03 rd August 2023
7.	Estimated date of closure of insolvency resolution process	27 January 2024 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal IBBI/IPA-001/IP-P01390/2018-19/12178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Reg. Add.-Tower 6/603, Devnandan Heights, Near Podar School, New CG Road, Chandkheda, Ahmedabad, Gujarat-382424 Email: ANIL91111@hotmail.com ,
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Office:1221, Sun Westbank, Near Shiv Cinema, Ashram Road, Ahmedabad- 380009 E-Mail: cirp.savaliacotton@gmail.com ANIL91111@hotmail.com ,
11.	Last date for submission of claims	18 th August, 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Savalia Cotton Ginning and Pressing Private Limited on 31st July 2023 Order received on 03rd August 2023.

The creditors of M/s. Savalia Cotton Ginning and Pressing Private Limited are hereby called upon to submit their claims with proof on or before 18th August, 2023 to the interim resolution professional at the address mentioned against entry No. 10.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05th August 2023

Place: Veraval, Gujarat

Sunil Kumar Agarwal (Interim Resolution Professional)
Founder Director M/S QuickResolve Professionals Pvt. Ltd. (IPE)

Reg.No. –IBBI/IPA-001/IP-P01390/2018-2019/12178

AFA is Valid till: 07-12-2023

